

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/3390 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 20th April, 2023.

Sub:- **Restricted holiday.**

Ref:- Your Letter No.DJDH/1333/2023, dated 18.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 19.04.2023 with station leave permission from the evening of 18.04.2023 till the morning of 24.04.2023**, has been granted. The next senior most judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/3391/A, dated , 20-04-2023

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)